

**GOVERNMENT OF INDIA
PARLIAMENTARY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3463
ANSWERED ON:29.07.2009
YOUTH PARLIAMENT COMPETITION
Rajendran Shri C.

Will the Minister of PARLIAMENTARY AFFAIRS be pleased to state:

- (a) whether Youth Parliament Competitions are held in all the schools and colleges of the States every year;
- (b) if so, the details thereof along with the number of States who have not held these competitions; and
- (c) the financial assistance provided to various States for holding this competition during the last three years, State-wise ?

Answer

MINISTER OF STATE FOR PLANNING AND PARLIAMENTARY AFFAIRS(SHRI V. NARAYANASAMY)

(a) to (b) No Sir. However, the All India Whips' Conference had recommended that all States should take steps to implement the Youth Parliament Scheme on the pattern adopted by the Central Ministry of Parliamentary Affairs. The Central Scheme envisages the conduct of the Competitions in selected schools only and not in all the schools. Further, it is not mandatory on the part of States to conduct Youth Parliament Competitions in the schools and colleges.

(c) Details of Financial Assistance provided to various States for holding Youth Parliament Competitions during the last three years is as under: -

S.N. Financial Year Name State/UT Amount of Assistance(Rs.)

1. 2006-2007

(i) Haryana 99,985/-

2. 2007-2008

(i) Haryana 1,11,315/-

(ii) Mizoram 1,00,000/-

3. 2008-2009

(i) Haryana 1,99,891/-

(ii) Karnataka 1,91,782/-

2,00,000/-